

Annexure-4

Name of the corporate debtor: Ramakrishna Housing Private Limited;

Date of commencement of CIRP 28th October, 2022;

List of creditors as on: 30th November, 2022;

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Shriram City Finance	05/11/2022	29,26,40,077	29,26,40,077	Financial Creditor	To be ascertained	No	To be ascertained	-	-	-	-	-
2	Lucid Consultancy	12/11/2022	3,25,00,000	-	-	-	-	-	-	-	-	3,25,00,000	-
3	Vijaya Acua Feeds	12/11/2022	20,96,44,340	-	-	-	-	-	-	-	-	20,96,44,340	-
4	Subindu Constructions LLP	14/11/2022	20,90,445	-	-	-	-	-	-	-	-	20,90,445	-

For Ramakrishna Housing Private Limited

Sriram Parthasarathy

Interim Resolution Professional

IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895